

which may eventually lead to enhanced production ; and

(iv) Induction of advanced technology.

Closure of M/s. Bengal Paper Mill Co. Ltd.

2176. SHRI SAIFUDDIN CHOWDHURY : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether M/s. Bengal Paper Mill Co. Ltd., Raniganj (West Bengal) is under closure since 1st November, 1983 ;

(b) whether efforts were made to re-open the said Mill ;

(c) whether the management have proposed anti-labour and unacceptable conditions for re-opening of the Mill ;

(d) the proposals of the workers' Union and the West Bengal Government to revive this Mill ; and

(e) whether Government are considering the proposal to take over the Mill's management and eventual nationalisation in the interest of country's paper needs ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :

(a) Yes, Sir.

(b) to (d). In order to arrest cash losses, restore financial health and inject long-term viability it was agreed at a special joint meeting of the Central Government, Government of West Bengal, Financial Institutions and Banks held in September, 1983, to support a rehabilitation-cum-modernisation programme of the mill to be implemented in two phases. The institutions had also sanctioned term loans of Rs. 455 lakhs for financing phase I of the scheme. The scheme could not be taken up for implementation due to subsequent closure of the mill and Head Office. It has been reported that the management has been holding discussions with the workers' Unions for reaching a settlement and the negotiations are reported to be continuing. The management has denied that its policy is anti-labour, or that unacceptable conditions have been proposed by it for re-opening of the mill.

In the meantime, the Head Office of the Company was reopened in February, 1985 and the management is in the process of compiling information required for updating the rehabilitation-cum modernisation scheme for review and further consideration of the All India Institutions.

(e) No such proposal is under consideration of the Central Government at present.

ONGC Research Station for Cauvery Basin

2177. SHRI E.S.M. PAKEER MOHAMMED : Will the Minister of PETROLEUM be pleased to state :

(a) whether O.N.G.C. propose to set up the Research Station for "Cauvery Basin" in Tanjore District of Tamil Nadu as it is yielding lot of petrol and gas (LPG); and

(b) the latest details about the Petroleum found in the Cauvery Basin ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) No, Sir.

(b) Recently a well Kovilkallapal-I has produced about 31 barrels of oil and about 21000 cubic metres of gas per day through 1/4" choke. Further exploration is in progress.

Various Funds in Border Roads Organisation

2178. SHRI LALIT MAKEN :

Will the Minister of DEFENCE be pleased to state :

(a) whether various funds called Regimental Fund, CE Trust Fund, Commander's Fund, Units Fund, Border Roads Special Relief Fund, GREF Benevolent Fund etc. are being maintained in GREF and civilian employees are being forced to contribute to these funds without any receipt ;

(b) if so, the details thereof including the total amount in each Fund as on date :

(c) the Government authority under which the Director General Border Roads is maintaining such Funds ;

(d) the details of contribution by various ranks of GREF to such funds ; and

(e) the details of the use of Benevolent fund and the total amount standing as on date ?

THE MINISTER OF DEFENCE (SHRI P.V NARASIMHA RAO) :

(a) Chief Engineers' Trust Fund, Commanders' Fund and Unit's Fund are Regimental Funds and are being maintained in the General Reserve Engineer Force by the units/formations.

Border Roads Special Relief Fund and General Reserve Engineer Force (GREF) Benevolent Fund, which are not Regimental Funds, are being maintained centrally by Headquarters Director General Border Roads and General Reserve Engineer Force Centre & Records, Pune, respectively. All contributions to the Regimental Funds are voluntary. While there is no contribution to Border Roads Special Relief Fund, contribution to GREF Benevolent Fund is as per the instructions issued by the Ministry of Home Affairs. Issue of receipt for each individual contribution is not administratively feasible.

(b) Latest figures of the amount in each of the Regimental Funds, which are maintained at the unit level, are not readily available. However, the same as on 30th September, 1983, is as follows :-

(i) Chief Engineers' Trust Fund.	Rs. 13,55,746.67.
(ii) Commanders' Fund.	Rs. 2,59,904.34
(iii) Unit's Fund.	Rs. 27,51,288.10

The total amount in the GREF Benevolent Fund, as on 31-12-1984, is Rs. 14,37,658.39 and that in respect of Border Roads Special Relief Fund, as on 29th March, 1985, is Rs. 30,22,770.60

(c) The Regimental Funds are maintained as per the provisions of Defence Services Regulations and Border Roads Regulations. Border Roads Special Relief Fund was raised from the grants received from the National Defence Fund and subsequently augmented through donation received from Prime Minister's Relief Fund. GREF Benevolent Fund is maintained as per the

instructions issued by the Ministry of Home Affairs.

(d) Contributions to Regimental Funds by all ranks, including officers, are made at the rate of 0.40p per Rs. 100/- basic pay per month.

(e) The proceeds from General Reserve Engineer Force Benevolent Fund are used for the welfare and benefit of serving employees of the General Reserve Engineer Force, next-of-kin in case of deceased employees and those discharged from service due to disability. The total amount in this Fund has been stated against (b) above.

New Industrial Policy for Delhi

2179. SHRI SOMNATH RATH : Will the Minister of **INDUSTRY AND COMPANY AFFAIRS** be pleased to state :

(a) whether Government have a proposal to introduce a new industrial policy for the Union Territory of Delhi ;

(b) if so, the main objectives of introducing such new industrial policy for Delhi ;

(c) whether Government have a proposal to introduce similar industrial policy applicable to all the Union Territories ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :

(a) According to Delhi Administration, they have no proposal to introduce a new industrial policy for the Union Territory of Delhi.

(b) to (d) Do not arise.

Delay in Supply of L.P.G. to Consumers

2180. SHRI G.M. BANATWALLA : Will the Minister of **PETROLEUM** be pleased to state :

(a) whether Government are aware of the numerous complaints about non-availability and considerable delay in the supplies